NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Meeta Mathur

V/s.

Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act:

Section 58-59 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. R. S. Sayonwala	Gr. Adv.	Petitions	· A5
2. Ankit Show	Adu	Potitive	1
3. SHRI NAVIN PAHLUA FOR	SR. ADV.	RESPONDENT	Masha.
THAKKAR & PAHUSA, ADV.			

ORDER

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

At request of Learned Counsel for Appellant.

List the matter on 06.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.